

ITEM NO.7

COURT NO.2

SECTION III

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 21818/2015

(Arising out of impugned final judgment and order dated 14-07-2015
in SCA No. 11213/2015 passed by the High Court Of Gujarat At
Ahmedabad)

KANPURA (C) DUDH UTPADAK SAHAKARI MANDI LTD.& ANR. Petitioner(s)

VERSUS

THE COLLECTOR & ORS.

Respondent(s)

Date : 05-12-2017 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR
HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

For Petitioner(s) Mr. Raj Singh Rana, AOR(Not present)

For Respondent(s) Mr. B. Adinarayan Rao, Sr. Adv.
Mr. Bharat Patel, Adv.
Mr. Abhijeet Sinha, AOR

UPON hearing the counsel the Court made the following
O R D E R

None present for the petitioner.

The special leave petition is dismissed for non-prosecution.

(OM PARKASH SHARMA)
AR CUM PS

(RAJINDER KAUR)
BRANCH OFFICER